

DIVISION BENCH  
COURT - I

P-107

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/113(KB)2024  
IA(I.B.C)/1193(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	INDIAN BANK VS KAILASH SHARMA PERSONAL GUARANTOR OF M/S S.G.STRIPS
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For FC  
Ms. R. Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

Ms. Tanvi Luhariwala, Adv. ] For RP  
Mr. Rasik Singhania, RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.08.2024**.

**Satyajit Roy**  
Court Officer